

steps that Government is going to take in these matters. Heavy expenditure is involved in entertainment and other things indulged in by high officers abroad. There is undercutting in many matters. We are also some times losing because there is a high competition even in Europe and other places. At the same time, there are subsidised passengers travelling by Air-India.

I would like to know to what extent our officers, even in spite of this expenditure, have turned out business of Air-India. I want a categorical answer to my question from the Minister.

श्री पुष्पोत्तम कौशिक : फारेन कन्ट्रीज में एअर सर्विसेज में कांफिटीशन बहुत है और व दूसरे देशों में अपने सेल्स प्रमोशन के लिये एन्टरटेनमेन्ट, एडवर्टीजमेन्ट और दूसरे तरीकों से बहुत खर्चा करते हैं। उस कांफिटीशन को देखते हुए निश्चित रूप से सेल्स प्रमोशन के लिए खर्च करना पड़ता है। मैं इस सदन की जानकारी के लिए बतला दूँ कि निश्चित रूप से हमारा बिजनेस इस साल बढ़ा है। 1976-77 में कुल मिला कर 139 करोड़ की ग्रामदानी हुई थी जिसकी तुलना में इस साल 141 करोड़ रुपए की ग्रामदानी हुई है। इस के अनुपात में हम जो सेल्स प्रमोशन पर खर्चा कर रहे हैं वह तुलनात्मक दृष्टि से कम है। सेल्स प्रमोशन के लिये हम जो भी खर्च कर रहे हैं वह हमारी ग्राम रेवन्यू के एक प्रतिशत से भी कम है।

Export of Onions and Potatoes

* 532. SHRI KANWAR LAL GUPTA : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to lay a statement showing :

(a) the names and addresses of the companies and firms who exported onions and potatoes more than 100 tonnes in the last four months;

(b) how much quantity was exported by each firm or company ;

(c) names of the other essential commodities exported in the last four months along-with the amount ; and

(d) do Government propose to change their policy of not exporting essential commodities in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) to (d). A statement is laid on the Table of the House.

Statement

(a) and (b). Export of potatoes and onions has been stopped. There has been no export of potatoes during the last four months. In order to honour pre-ban commitments and also to meet urgent demands of friendly countries, export of 4279 tonnes of onions was made by the canalising agency (ational Agricultural Co-operative Marketing Federation of India Ltd.) during August—November 1977.

(c) and (d). Itemwise export data in respect of the last four months has not yet been compiled. The Government policy has been to ban or regulate the exports of items of essential mass consumption in such a manner that there is no adverse effect on domestic availability or prices. Export of such commodities is allowed if there is a surplus over and above the essential domestic requirements.

SHRI KANWAR LAL GUPTA : Before putting my supplementary, I would like to draw your kind attention to part (c) of my question namely the names of the other essential commodities exported in the last four months along with the amount. The reply given by him is that itemwise export data in respect of the last four months has not yet been compiled. At least he should have given the names of other commodities. He has not given.

अब मैं माननीय मंत्री जी को बघायी देना चाहता हूँ कि उनकी इस एक्सपोर्ट पर पाबन्दी के बाद आलू और प्याज के दाम इतने कम हो गए हैं कि शायद पिछले एक साल में कभी इतने कम नहीं हुए थे। आज दिल्ली में आलू एक रुपया किलो बिक रहा है और प्याज—मैं आज सुबह का भाव बतला रहा हूँ— एक रुपया चालीस पैसे किलो बिक रहा है। (स्वबचान)

MR. SPEAKER : Kindly allow him to put the question. You must patiently hear his question. Kindly come to you question.

श्री कंबर लाल गुप्त : तो भाज दिल्ली में झालू एक रुपया किलो और प्याज एक रुपया चालीस पैसा किलो बिक रहा है लेकिन यह उसी नीति के कारण है जिस में आप ने एसैशियल कमाडिटीज की ग्राइंट्स का एक्सपोर्ट बन्द किया है और इस के लिए मैं माननीय मंत्री जी को बघायी देना चाहता हूँ । लेकिन इस के साथ-साथ एक समस्या है । समस्या यह है कि यद्यपि झालू 1 रुपया किलो बिक रहा है, लेकिन ग्रीन्स को जितना मिलना चाहिये, उतना नहीं मिल रहा है । दूसरी समस्या यह है कि दिल्ली के अन्दर किसी जगह 1 रुपया किलो बिक रहा है , किसी जगह सवा-रुपये किलो बिक रहा है , किसी जगह एक रुपया 40 पैसे किलो बिक रहा है । क्या मंत्री महोदय बतलायेंगे कि ग्रीन्स को ठीक दाम मिले, उस के लिये सरकार क्या कर रही है और मोटे तौर पर एसेन्शियल-कमाडिटीज के भाव सब जगह यनिफाइड रहें और ज्यादा फर्क न हो—इस के लिये आप ने क्या किया है ? आप ने पहले कोआपरेटिव्स की बात कही थी, सस्ते दामों की दुकान की बात कही थी—उसके लिये आप ने क्या किया है ?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) : The hon. Member has correctly asked about our policy regarding the price to be paid to the growers. I have said on the floor of the House that it was the policy of the government that the grower should get a reasonable and remunerative price and at the same time we would very much like to take care of the consumers; it is a blending of the two. It is in this context that we were trying to encourage cooperatives of growers on the one hand and consumers associations or cooperatives on the other. The more we establish that link the more it will be possible for things to be taken care of.

श्री कंबर लाल गुप्त : अभी तक सरकार की एडहाक-पालिसी रही है कि जब ज्यादा पैदावार हो गई तो एक्सपोर्ट खोल दिया, जब कम हो गई तो एक्सपोर्ट बन्द कर दिया । क्या मंत्री जी यह बतलायेंगे कि इन दोनों चीजों की हमारे देश में पैदावार कितनी है, कितनी रिक्वायरमेंट है तथा क्या इस के बारे में आप कोई स्थायी पालिसी तय करेंगे ?

दूसरा प्रश्न—आप ने शुगर पर 20 परसेन्ट एक्ससाइज ड्यूटी कम की है, लेकिन उस से कन्ज्यूमर को फायदा नहीं हुआ, मिल-मालिकों को फायदा हुआ । ग्रीन्स को भी फायदा नहीं हुआ, क्योंकि आप ने गन्ने के दाम नहीं बढ़ाये । इस के सम्बन्ध में आप को क्या कहना है ?

MR. SPEAKER : Let us not mix up potato with sugar.

SHRI KANWAR LAL GUPTA : It is one of the essential items.

SHRI MOHAN DHARIA : We are trying to evolve an integrated policy so far as exports of essential articles are concerned .. (Interruptions)

SHRI V. ARUNACHALAM : On a point of order. On that day you reserved your ruling on the point raised by our deputy leader.

MR. SPEAKER : There is no point of order during question hour.

SHRI V. ARUNACHALAM : This point was raised that day.

MR. SPEAKER : Before any member gets a stick into the House, he has to take the permission of the Chair. Mr. Raj Narain had taken permission in the Rajya Sabha. He has not yet taken my permission. Therefore, he must take my permission before bringing the stick here.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN) : I ask your permission. Kiddy puermit me.

श्रीमती इन्दिरा गांधी की पुलिस ने हमारा पांव चार जगह से तोड़ दिया था । इसीलिए मैं स्टिक लेकर तभी से

चलता हूँ। 6 अप्रैल, 1970 को इन्दिरा गांधी की सरकार की पुलिस ने मेरे पांव में चार फ़ेबचर किये हैं। तभी से यह स्टिक लेकर चलता हूँ। यह छड़ी सरकार की है, मेरी नहीं है। छड़ी के बिना मैं चल नहीं सकता हूँ।

MR. SPEAKER : Mr Raj Narain has asked for my permission. He has been given permission in the Rajya Sabha. He is physically disabled, he says. I accept his word. Therefore, I permit him to keep the stick.

SHRI K. LAKKAPPA : Can he show the stick at n.c.n.bens on this side ?
(Interruptions).

MR. SPEAKER : Don't record.
(Interruptions)**

श्री राज नारायण : भ्रगर किसी मेम्बर को यह भ्रहसास हो कि मैंने डंडा दिखाया है तो मैं उस के लिए क्षमा प्रार्थी हूँ, उस के लिए मैं खद व्यक्त करता हूँ। मैंने किसी को डंडा नहीं दिखाया। मैं किसी को डंडा नहीं दिखाता। मैं आप को बताऊँ कि मैंने डा० सम्पूर्णानन्द को चिट्ठी लिखी थी जब उन्होंने यह कहा था कि राज नारायण ने बेंत से पुलिस को मारा। मैंने लिखा था कि मैंने डंडे से नहीं मारा और डंडे से मारने की मुझे जरूरत नहीं है क्योंकि मैंने तो अहिंसा की प्रतिज्ञा ली है। मैं अहिंसक हूँ और सत्यवादी हूँ। इसलिए मैं किसी को डंडा नहीं दिखा सकता और न डंडे से मार सकता हूँ। . . .
(व्यवधान) . . . इसलिए मैंने डंडा नहीं दिखाया है। यह अस्पताल ने हमें दिया है।

SHRI KANWAR LAL GUPTA : I have asked the question; let the Minister reply.

श्री मोहन धारिया : माननीय सदस्य के साथ मैं सहमत हूँ कि हमारी एसेंशियल कमीडिटीज के बारे में हमारी एक्सपोर्ट

पालिसी कोई एडवाक नहीं रहनी चाहिये, इंटीग्रेटेड होनी चाहिये। इसकी हम कोशिश कर रहे हैं। पिछले साल चाहे शुगर हो या ग्राउंड नट हो कुछ पाबन्दी लगानी पड़ी थी। हम सोच रहे हैं कि एसेंशियल कमीडिटीज जो हमारे मुल्क की जनता के लिए जरूरी है, उनकी मांग का खयाल करके ही उनका एक्सपोर्ट किया जाय और हमारी इंटीग्रेटेड पालिसी इस के बारे में हो।

SHRI KANWAR LAL GUPTA : My question has not been answered. I asked Government to give a relief of 20% in excise to the sugar mills. That relief has neither been transferred to the consumers, nor to the growers.

SHRI MOHAN DHARIA : Government has taken a decision to release 50,000 tonnes of sugar from the STC. We are making an effort. At the one end, it will be auctioned; and at the other, we shall see that it is made available at Rs. 3-90 through the cooperative shops spread throughout the country. We shall see that relief is given to people all over the country.

SHRI D.B. PATIL : The Minister has just now said that it is the policy of the Government to see that provisions are made available at the proper price. It is the duty of the Government to look to the interests of the consumer. To achieve this aim, are the Government prepared to eliminate the middle men in toto ?

SHRI MOHAN DHARIA : Government is concerned about the heavy profiteering made by the middle men. The moment we extend our distribution system through the cooperative shops and through other measures, I have no doubt that this high profit of the middle men could be diminished to a great extent.

श्री परमानन्द गोविन्दजी बाला : मंत्री महोदय ने बताया है कि अलू और प्याज का एक्सपोर्ट बन्द कर दिया गया है मैं जानना चाहता हूँ कि क्या अरुणिया और पोटैटो प्रोसेसिंग की तरफ से आपका रिप्रिजेंटेशन इसके बारे में भ्राया है ? वेहाती अंचलों के अन्दर यह भावना बढ़ती जा रही है कि शहरों के इंटरस्ट्स को सेफगार्ड करते हुए उन को फेयर प्राइस नहीं

दी जा रही है। क्या आप बता सकते हैं कि देहाती भ्रंशकों के अन्दर रहने वाले किसानों के इंटरैस्ट्स को सेफगार्ड करने के लिये और उनको न केवल एडीक्वैट प्राइस बल्कि रिम्युनरैटिव प्राइस भी मिले, इसके विषय में आप क्या करने जा रहे हैं ?

श्री मोहन धारिया : भालू और प्याज पदा करने वालों की तरफ से हमें रिप्रिजेंटेशन आए हैं। हमने स्टेट गवर्नमेंट्स को ही नहीं नाफड को भी कहा है कि वे अच्छी तरह से खरीद करें। मैं माननीय सदस्य से सहमत हूँ कि किसानों को रिम्युनरैटिव प्राइस मिलनी चाहिये।

SHRI M.S. SANJEEVI RAO : I am sure the hon. Minister is aware that dehydrated onions and potatoes are a very valuable export industry. Is he also aware that in India, we have a number of industries established in the export of these items? I know Government has made relaxations for this year. Will he indicate what is Government's long term planning, so that the industrialists can plan properly for expanding this very valuable industry, which is not only a labour-intensive, but also a highly value-added industry?

SHRI BASHIR AHMAD : Salt and mustard oil are not available in certain parts of the country.

MR. SPEAKER : You are going on to salt. But it does not arise from this question. Now the next question.

Visit of Chinese Delegation to India

*533. **SHRI PRASANNBHAI MEHTA :** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether it is a fact that STC has invited Chinese to visit India and ascertain themselves the possibilities that exist for their importing engineering and other manufactured goods from India;

(b) if so, the reaction of the Chinese Government;

(c) whether any delegation from China has visited India; and

(d) if, so, the outcome of the visit?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) The four Public Sector Organisations which participated in 42nd Canton Trade Fair, of which The State Trading Corporation of India is one, have jointly extended an invitation to five important Chinese Trading Corporations to visit India to see our manufacturing capabilities with a view to expanding trade.

(b) The response of the Chinese side is awaited.

(c) No, Sir.

(d) Does not arise.

SHRI PRASANNBHAI MEHTA : I would like to know from the hon. Minister the names of the organisations other than the STC which extended the invitation to the Chinese Trading Corporations and also the names of the Chinese Trading Corporations. Secondly, what were the principal factors which attracted our organisation to invite these trading corporations of China? Thirdly, when were the formal invitations forwarded to the Chinese Trading Corporations.

श्री चार्ल्स बेग : श्रीमान्, जो 42वाँ कॅन्टन फ़ेयर था उसमें भाग लेने के लिये हमारे देश की स्टेट ट्रेडिंग कॉरपोरेशन, एसोसियेशन आफ इंडियन इंजीनियरिंग इंडस्ट्रीज और बैसिक केमिकल्स, फ़ारमास्यूटिकल और कोस्मेटिक्स और एक्सपोर्ट प्रोमोशन काउंसिल, इन सब ने विडिट किया और वहाँ पर जिन चाइनीज एसोसियेशन्स को हमारी इन संस्थाओं की तरफ से निमंत्रण दिया गया उनके नाम इस प्रकार हैं :—

- (1) China National Light Industrial Products Import and Export Corporation;
- (2) China National Metals and Minerals Import and Export Corporation ;
- (3) China National Machinery Import Export Corporation;
- (4) China National Chemicals Import and Export Corporation
- (5) China National Technical Import Corporation, and
- (6) China National Cereals, Oils and Foodstuffs Export Promotion Corporation.

इस तरह से इन पांच कॉरपोरेशन्स को हम ने इन्विटेशन दिया। हमारा इन्विटेशन गया हुआ है, अभी तक उनकी ओर से हमें जवाब नहीं मिला है।